

DIVISION BENCH  
COURT - I

**O-226**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/156(KB)2015  
COMP.APPL/104(KB)2019,  
COMP.APPL/155(KB)2018,  
CONT.A./154(KB)2018

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>SUSHIL KUMAR GANERIWALA. VS BENGAL BRAHMAPUTRA DEVELOPERS PVT. LTD. &amp; ORS</b>
UNDER SECTION	<b>SEC. 241(1) SEC. 242(4)</b>

**Appearances (via video conferencing/physically)**

Mr. Rohit Kumar Keshri, Adv. : For Petitioner  
Mr. Ankit Chaurasia, Adv.

Ms. Swapna Choubey, Adv. : For Respondent  
Mr. M. R. Goenka, CS

**ORDER**

1. Ld. Counsel/Authorized Representative for the parties present.
2. Ld. Counsel for the parties state that it is an old matter and they are finding some difficulty in obtaining the certified copies of the documents which are required to be e-filed.
3. In the interest of justice, on request, time to complete the e-filing process is extended by two weeks. This will be the final opportunity.
4. Post this matter thereafter on **21/5/2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**